

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 226 OF 2015 &
IA NO. 371 OF 2015**

Dated: 10th April, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s. Bhushan Power & Steel Ltd.

Vs.

GRID Corporation of Orissa Ltd. & Ors.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Jain
Mr. Shally Bhasin

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R.1

Mr. Rutwik Panda
Ms. Anshu Malik
Ms. Nikhar Berry for R.3

ORDER

Post this matter for hearing on **10.07.2018**, as agreed by the learned counsel appearing for both the sides.

**(S.D. Dubey)
Technical Member**

ss/kt

**(Justice N.K. Patil)
Judicial Member**